

SEB/TPS	Linkage	Despatch	Reasons
			(2) Coal stocks burning due to PH not taking coal.
Small PH	20	4	Unit not working and thus refusing to pick up coal.
Bongaigaon	190	121	(1) Power house units not working regularly. (2) Power house not picking up coal from MEL as per linkage.

External Aid

3549. SHRI E. AHAMED : Will the Minister of FINANCE be pleased to state :

(a) the names of the sectors in which India is getting external aid particularly from World Bank and Asian Development Bank;

(b) whether the Government have undertaken a thorough review of aided projects in different sectors;

(c) if so, the details thereof; and

(d) the steps taken by the Government for the proper utilisation of foreign aid?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) (a) The Sectors in which India is getting external aid from World Bank are Irrigation, General Agriculture, Water Supply & Sanitation, Telecommunication, Urban Development, Industry, Population, Health, Nutrition and Education. In the case of ADB, the sector in which external assistance is received are Energy, Transport & Telecommunication and Infrastructure.

(b) to (d) Yes, Sir. The review of on going projects is a continuous process. This is undertaken from time to time in association with the concerned authorities, and suitable actions to ensure smooth implementation of the projects are taken. Some of the steps initiated by the Government to improve aid utilisation are ensuring projects, release of ACA as 100% additionality, advance release of ACA to the State, standardisation of bidding documents and streamlining of bidding documents and streamlining of procurement procedures, disintermediation on flow of external aid to Central PSUs, portfolio rationalisation and setting up of Project Management Unit in Department of Economic Affairs.

Foreign Tours by Officers of G.I.C.

3550. DR. ARVIND SHARMA : Will the Minister of

(a) the details of foreign trips, official/non-official performed by each of the Chairman-cum-Managing Director, General Manager and Assistant General Manager of each of the four subsidiaries of General Insurance Corporation during the last three years, year-wise and the expenditure incurred on each of the tour separately; and

(b) the details of other persons accompanied on each tour and the purpose thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Notice to India on Patents Issue

3551. SHRI O. BHARATHAN : Will the Minister of COMMERCE be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "US issues notice to India on Patent issue" appeared in the 'The Hindu' dated July 16, 1996;

(b) whether the U.S. Government has already placed India on the priority watch list under Special 301 of the U.S. Trade Act; and

(c) if so, the action the Government propose to take to safeguard in national interest?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) Yes, Sir.

(c) The Priority Watch List of the "Special 301" provision of the US Trade Law is not a classification created under law but is an administrative practice. No legally compelling consequences for the US administration flow from the Watch List. No action has been taken by the US against India after placement on the Priority Watch List.